

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 86(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Shri.R.VARDHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: Subhas Chand Manocha & Ors.

Vs.

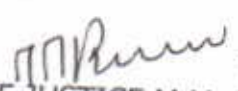
M/s.Columbus Premier Shoes Pvt. Ltd. & ors.

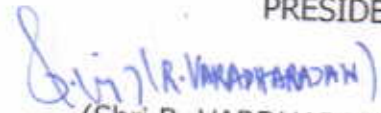
SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME               | DESIGNATION | REPRESENTATION | SIGNATURE                                                                             |
|-------|--------------------|-------------|----------------|---------------------------------------------------------------------------------------|
| 1.    | Mr. V.K. Chaudhary | Adv.        | Petitioner     |  |
| 2.    | Mr. Ranjana Roy    | Adv.        | Petitioner     |                                                                                       |
| 3.    | Ms. Vandha         | Adv.        | Petitioner     |                                                                                       |
| 4.    | Mr. A.S. Chandhok  | Sr Adv      | Respondents    | Mansy..                                                                               |
| 5.    | Ms. Manmeet Aurora | Adv         |                |                                                                                       |
| 6.    | Mr. Tarang Gupta   | Adv         |                |                                                                                       |
| 7.    | NESAR AHMAD        | PCL         | Jr Respondents | Shewty                                                                                |
| 8.    | SHARAD RAJUANSHI   | PCL         |                |                                                                                       |

Order

For orders, see order in CP 85(ND)/2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(Shri R. VARDHARAJAN)  
MEMBER (J)

19<sup>th</sup> August, 2016  
(P.K. SUD)